

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

39. TCP 85/2014

**CORAM:**

**SHRI SHYAM BABU GAUTAM          JUSTICE P. N. DESHMUKH (Retd.)**  
**HON'BLE MEMBER (T)                                                  HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2023**

**NAME OF THE PARTIES:**      **Piper Serica Advisors Pvt. Ltd.**  
                                                                                         **V/s**  
                                                                                         **Skin Vitals Clinic Pvt. Ltd.**

**APPEARANCE :**

**FOR THE APPLICANT                                          : None present**

**FOR THE RESPONDENT                                         : None present**

**Section: 397-398 of Companies Act, 2013**

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**ORDER**

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **20.03.2023** for hearing.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

18.01.2023

*ANKIT*

**Sd/-**

**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**